

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 132
CP/19(AHM)2021
Mis.A/10(AHM)2021

Order under Section 241-242 Co.Act, 2013

IN THE MATTER OF:

Rahul Vijaybhai Kansara & Ors
V/s
Naran Lala Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..10/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Ms. Natasha Shah
For the Respondent : Advocate, Ms. Divya Papaiyawala.

ORDER

The pleadings are complete.

The matter stands adjourned for hearing on interim relief on 17.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-
(MADAN B GOSAVI)
MEMBER (JUDICIAL)